

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-205/2013/4088 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ *Shri D. K. Das,*  
The Presiding Officer,  
Industrial Tribunal-Cum-Labour Court,  
Dibrugarh

Dated Guwahati the <sup>6<sup>th</sup></sup> of May, 2024.

Sub: Casual Leave and Station Leave Permission.

Ref:- Your letter No.LCD.11/2024/121,dated 03.05.2024.

Sir,

With reference to the above, I am directed to inform your prayer for special leave on 07.05.2024, casual leave on 06.05.2024 and 10.05.2024 and **station leave permission from the afternoon of 06.05.2024 till the morning of 13.05.2024** has been granted. The District & Sessions Judge, Dibrugarh and in her absence the next senior most Judicial Officer at the Station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*h*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-205/2013/** <sup>06.05.2024</sup> **/A, dated ~~03.05.2024~~**

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**